

Damage Caused to Indian Ship in Gulf War.

*916. SHRI M.V. CHANDRASHEKHARA MURTHY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether an Indian ship berthed at Shatt-Al-Arab Water Way caught fire in the Gulf War;

(b) if so, damage caused to the ship;

(c) whether any protest was lodged with the concerned Government;

(d) if so, whether any protection has been sought from Iran and Iraq regarding Indian ships; and

(e) whether any Indian ship is under their custody ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY): (a) An Indian ship 'Varun Yan' of Thakur shipping company trapped since the start of the war and reported berthed in Shatt-Al-Arab waterway, caught fire due to Iranian shelling on 3.4.1964.

(b) Engine room had a hole 4 ft. by 2 ft. in addition to the damage caused by fire.

(c) and (d) No, Sir. These are acts of war and there has been no intention on either side to deliberately damage vessels of third countries especially, India. When war broke out first, the concerned authorities were informed to ensure safety of our nationals and, to the extent possible, of our vessels.

(e) No Indian ship is in the official custody of Iran-Iraq authorities but the following four ships have been trapped in ports from the beginning of the war. M.V. 'VIJAYA AVTAR' of Vijaya Shipping Lines, M.V. 'NEELKANT' of Himalaya shipping company, M.V. 'SHRI VISHNU' of Reshamwala and co. M.V. 'VARUN YAN' OF Thakur Shipping Company, M.V. 'RISHI VISWAMITRA' of Gareware shipping company, APJ 'PRITI' of APJ Lines are reported stranded in Bushire after suffering missile attacks in the Northern Gulf.

SHRI M.V. CHANDRASHEKHARA MURTHY : Sir, as my knowledge goes,

most of the ships are covered under war risk insurance. In view of this, may I know from the hon. Minister whether these Indian ships are covered under war risk insurance and, if so, whether they are trying for compensation ?

SHRI K. VIJAYA BHASKARA REDDY: Yes, Sir. They are all insured and the amounts have been settled also. If the hon. Member wants to know the amounts that have been paid to various companies, I can give him. These are all settled.

SHRI M.V. CHANDRASHEKHARA MURTHY : In addition to these ships, may I know whether it is a fact that two ships which belong to a Calcutta shipping company which were chartered by the Iranian Government were lost in the Gulf war, whether this has been brought to the notice of the Iranian Government and whether any compensation has been paid by the company and, secondly, whether it is also a fact that a second Engineer, a cadet officer and two seamen who were engaged in these ships were killed in the Gulf war and, if so, whether the company has paid any compensation to the bereaved families ?

SHRI K. VIJAYA BHASKARA REDDY: As far as the question of the hon. member is concerned, I do not have information. I have already furnished whatever information I have with me.

If this question is referred to me, I can try to get the information.

As far as my information goes, there is no loss of life on Varun Yan and the staff, the crew and owners of the shipping company have come to a bipartite agreement and the issues are settled.

If there is any individual case, you can write to me. I will see it.

Summer Special Trains

*917. SHRI ARJUN SETHI :
SHRI G.Y. KRISHNAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Government

have recently decided to run a number of special trains to meet summer rush; and

(b) if so, the details thereof alongwith the capacities?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) :

(a) and (b) A Statement is laid on the Table of the Sabha.

[STATEMENT

(a) Yes, Sir. This is an annual recurring feature.

(b) Summer special trains are planned to be run on the following routes as per the details mentioned below during current summer season subject to the traffic offering etc.

S.No.	Routes	Frequency	No. of trains Planned (Total)	No. of Coaches
1.	Bombay-Jamn Tawi	Bi-weekly	22 each way	15
2.	Bombay-Nizamuddin	Bi-weekly	23 each way	15
3.	Bombay-Ahmadabad	Daily	77 each way	16
4.	Bombay-Gandhidham	Tri-weekly	33 each way	16
5.	Bombay-Hapa	4 days a week	44 each way	14
6.	Ajmer-Mhow	Weekly	10 each way	13
7.	Hyderabad-Waltair	Weekly	7 each way	16
8.	Bombay-Miraj-Vasco	Weekly	8 each way	12
9.	Bombay VT. Lucknow	Bi-weekly	16 each way	16
10.	Bombay VT. Varanasi	Tri-weekly	27 each way	16
11.	Bombay-Trivandrum	Weekly	9 each way	16
12.	Bombay VT-Pune	Daily	58 each way	12
13.	Madras/Banglore-Trivandrum	Bi-weekly	9 each way	12
14.	Madras-Hyderabad	Bi-weekly	14 each way	16
15.	Howrah-Delhi	Bi-weekly	17 each way	18
16.	Howrah-Dehradun	Bi-weekly	18 each way	12
17.	Howrah-New Jalpaiguri	Weekly	9 each way	15
18.	Howrah-Gorakhpur	Weekly	8 each way	14
19.	Dhanbad-Mughalsarai-Varanasi	Bi-weekly	17 each way	12
20.	Nizamuddin-Cochin/Mangalore	Weekly	11 each way	16
21.	Howrah-Puri	Weekly	6 each way	13
22.	Durg-Varanasi	Bi-weekly	10 each way	12

SHRI ARJUN SETHI : According to the statement furnished, as many as 22 pairs of trains are going to be in operation to clear the summer rush. I would like to know whether the Government, apart from introducing these trains, has taken care to see that reservation facilities are available besides the existing facilities so that the passengers who want to travel in these trains are not to face problems.

SHRI A.B.A. GHANI KHAN CHOUDHURY : We have taken all possible care on that.

SHRI ARJUN SETHI : In the statement furnished, there is no train from Howrah or from Assam to Trivandrum on that section. I would like to know whether the hon. Minister will consider the demand that on this section, more trains should be there so that

the requirements of the passengers willing to travel by these trains from Assam Via Howrah and Madras to Trivandrum would be met.

SHRI A.B.A. GHANI KHAN CHOU-DHURY : I will consider the suggestion. I will ask the Traffic Officers to look into this.

Professional and Technical Educational Establishments in Delhi

*919. **SHRI BRAJAMOHAN MOHANTY :** Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether a number of unauthorised professional and technical educational establishments are functioning in the city of Delhi;

(b) whether Government are aware that young men are being exploited by these institutions in the name of betterment of their prospect for employment; and

(c) if so, what steps Government have taken or propose to take to stop the exploitation?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) to (c) It is understood from the Delhi Administration that while no survey has so far been undertaken by that administration to ascertain the number and to identify the unauthorised professional and technical institutions in Delhi, they have recently constituted a High Level Committee under the Chairmanship of the Executive Councillor (Education) to study/assess the magnitude of problem of mushroom growth and proliferation of Technical and Professional Educational Establishments in Delhi and exploitation being done in the name of Technical Education by unscrupulous individuals/firms and to suggest remedial measures.

SHRI BRAJAMOHAN MOHANTY : The Committee is not the answer. These institutions are running on number two account and are exploiting the people. It is absolutely necessary for the Government of India and for the State Governments to close down these institutions. I would like to know whether immediate steps would be taken to

stop this exploitation of the people and for the protection of the people.

SHRIMATI SHEILA KAUL : It is not possible to close down these institutions because they are in a way trying to help in improving the standard of education in their own way, if they are not corrupt and if they try to help in the educational process, they are useful. Provided they have the standard, proficiency and the proper way of doing things, if the student's want to go and learn, they will go and learn in spite of the fact that you put hurdles in their way.

SHRI BRAJAMOHAN MOHANTY : What steps do the Government propose to take to protect the boys and girls from exploitation by these institutions ?

SHRIMATI SHEILA KAUL : I have informed him just now.

MR SPEAKER : Question Hour is over.

WRITTEN ANSWER TO QUESTIONS

चीन और अमेरिका के बीच सैनिक महत्व की गुप्त वार्ता

*206. श्रीमती किशोरी सिन्हा :

श्री बापू साहब पटेलकर : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 10 अप्रैल, 1984 के "नवभारत टाइम्स" में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि अमेरिका और चीन के बीच सैनिक महत्व की गुप्त वार्ता हुई है;

(ख) यदि हां, तो तत्संबंधी तथ्य क्या है;

(ग) क्या सरकार को उक्त बातचीत के परिणाम की जानकारी है; और

(घ) यदि हां, तो सरकार ने इस संबंध में क्या कार्यवाही की है ?

विदेश मंत्री (श्री पी०वी० नरसिंह राव) :

(क) और (ख) सरकार का ध्यान कुछ अलग-